(b) if so, the reasons that have prevented the finalisation of the project;

(c) whether some survey for the selection of site/sites was conducted; and

(d) if so, results thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (d). Presumably the Member refers to the construction of a bridge over Yamuna near Palwal on the Haryana—U.P. border. The Haryana Government have carried out a survey and have also selected a site. In order to assist the State Government financially, a Central Loan assistance of Rs. 1.00 crore was offered to the Haryana Government for this project in fourth plan on the basis of the cost figures furnished by them. The cost of the bridge proper has since gone up to about Rs. 1.79 crore. The Haryana Government were requested to consider the feasibility of meeting the excess of Rs. 79 lacs from their Allocations in the Central Road Fund. The views of the State Government are awaited.

Revival of Tele-Sound Unit at Ballabgarh

2237. SHRI DHARAM VIR VASISTH: Will the Minister of INDUSTRY be pleased to state:

(a) whether he received a request from the Telefunken Workers (Mazdoor) Union Registered, Ballabgarh (Haryana) for reviving Telesound (I) Ltd., Ballabgarh which is laid off; and

(b) if so, the steps taken by Government to re-start the unit?

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): (a) Yes, Sir.

(b) Series of meetings have already taken place to explore the possibility for revival of this unit, with the financing institutions nursing the undertaking. It has been decided to have a study of the financial and technical aspects of reconstruction of the undertaking made by an appropriate agency, to decide the techno-economic viability of the unit.

लेफ्टिनेंट कर्नल टी० एस० आनन्द की कथित हत्या

2238. **श्री के० लक्कप्पा :**

श्री शंकर सिंह जी वाघेला :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या लेफ्टिनेंट कर्नल टी० एस० आनन्द की हाल ही में दिल्ली के निकट हत्या कर दी गई थी ;

(ख) क्या कारण है कि सरकार लेफ्टिनेंट कर्नल आनन्द की हत्याके लिए दोषी व्यक्तियों को पकड़ने में असफल रही ;

(ग) क्या यह समाचार कि लेफ्टिनेंट कर्नल आनन्द की जेब से एक हस्त-लिखित पर्ची बरामद हुई थी उनकी मृत्य के तीन दिन बाद प्रकाशित हुई थी ; और

(घ) पुलिस अधिकारियों ने इस बात को उसी दिन क्यों नहीं प्रकट किया ?

गृह मंत्री (श्री चरण सिंह) : (क) से (घ). दिल्ली पुलिस के अनुसार नांगलोई थाने में 4 जून, 1977 की शाम को लगभग 7.30 बजे सूचना प्राप्त हुई थी कि लेफ्टिनेंट कर्नल टी० एस० आनन्द का शव ग्राम पंजाब खोड़ के एक खेत में पड़ा है । पुलिस दल घटना स्थल पर गया और शव पाया जिसके दायीं कनपटी और खोपड़ी के बीच दो घाव थे । भारतीय दंड संहिता की धारा 302 के अन्तर्गत

एक मुकदमा दर्ज किया गया । 5-6-77 को शव परीक्षा के दौरान मृतक के कुर्ते की जेब से हस्तलिखित पर्ची बरामद की गई । अतः इस तथ्य को पहले प्रकाशित करने का कोई प्रश्न नहीं था । शव परीक्षा रिपोर्ट के अनुसार मृत्यु 2-6-77 की रात को हुई थी । जांच पड़ताल की जा रही है । जांच पड़ताल केन्द्रीय जांच ब्यूरो की देखरेख में की जा रही है ।

आनन्द मार्गियों की रिहाई

2239. **डा० बापू कालदाते** : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) आनन्द मार्ग से सम्बन्धित कितने व्यक्ति अभी तक नजरबन्द हैं ;

(ख) क्या आनन्द मार्गियों के अन्तर्राष्ट्रीय प्रतिनिधि मण्डल ने अपने नेताओं की रिहाई की मांग की है ; और

(ग) यदि हां, तो सरकार ने इस बारे में क्या निर्णय किया है ?

गृह मंत्री (श्री चरण सिंह) : (क) आनन्द मार्ग से सम्बन्धित कोई व्यक्ति इस समय नजरबन्द नहीं है ।

(ख) तथा (ग). आनन्द मार्ग के अनुयायियों के एक अन्तर्राष्ट्रीय प्रतिनिधि मण्डल ने प्रधान मंत्री को एक ज्ञापन दिया है जिसमें अन्य बातों के साथ साथ श्री पी० आर० सरकार की रिहाई की मांग की गई है । श्री सरकार ने अपनी सजा के खिलाफ पटना उच्च न्यायालय में एक अपील दायर की है और मामला न्यायाधीन है ।

Problems of Allocated Servants from erstwhile Hyderabad State

2240. DR. BAPU KALDATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Marathawada Janata Vikas Parishad, Aurangabad had sent a letter on 30th May, 1977, about the problems of allocated servants from erstwhile Hyderabad State to Maharashtra State;

(b) if so, problems mentioned in the letter; and

(c) steps taken in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) No letter dated the 30th May, 1977 from the Marathawada Janata Vikas Parishad, Aurangabad, has been received in the Ministry.

(b) and (c). Does not arise.

Non-Manufacture of Nuclear Arms by India

2241. SHRI R. V. SWAMINATHAN: Will the Minister of DEFENCE be pleased to state:

(a) whether the Prime Minister has made a categorical statement that India would not manufacture nuclear weapons for defence although China possessed them and Pakistan was trying to get them; and

(b) if so, whether this statement of Prime Minister and change in the attitude of the present Government will weaken our defence in the face of Nuclear World?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Prime Minister has said that India would not manufacture nuclear weapons irrespective of what other countries may do.